NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	IA 15/17 in TP 77/16	Hearing	397 / 398	Ganga Reddy Vs M.G6 Wholesale Market(India)(P) Ltd. & 2 Ors.

1 K.V SATISH 8884321353

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

PETITIONER

REPRESENTATION TO WHOM

(2) THOMAS DETER 9845131407

RESPONDENT

Counsel for petitioner is present. Counsel for respondents is present. I.A. No.15/17 is taken up today.

Heard both sides. List it for orders on 26.07.2017.

MEMBER (T)

MEMBER (J)

SIGNATURE